

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **10.04.2023** (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)

10:25 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 05/2021 & IA No.614/2021	State Bank of India Vs Hackbridge Hewittic & Easun Limited	Mr. Rajiv S Roy	Mr. Mohammed Farook
2	Comp App (AT) (CH) No.44/2021 & IA No. 548/2021	Chalasanani Udaya Shankar & 2 Ors Vs M/s. Lexus Technologies Pvt Ltd & 9 Ors	Mr. PBA Srinivasan	Mr. Avinash Krishnan Ravi- R1-R5

02.00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 377/2022 For Exemption IA No. 886/2022	Divya Prabhas Developers Pvt. Ltd Vs Tapaswi Infra Projects India Pvt Ltd	Mr. T.K.Bhaskar	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 92/2023	Haritham Buyers Association Vs P.T Joy & 2 Ors.	Mr. Bijoy P Pulipra	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	TA No. 79/2021 (Comp App (AT) (Ins) No.851/ 2020 & IA No.432/2021 For Urgent Hearing IA No.191/2023	Konduru Prasanth Raju Vs. Sri Suresh Kumar & 17 Ors	Ms. Lakshmi Menon	Mr. Darpan KM- R1 Mr. Sathyanarayanan Vashishth -R5 Mr. Tushar Singh- R12 Mr. Ashok Kriplani- R18

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) No.111/2022 For Directions IA No. 999 & 1000/2022	Sarah Qureshi Vs GB Bakers Industries Pvt. Ltd. & 7 Ors	Mr. CV Shailandran	M/s. Hirendernath & Prakruti Golechha- R2, R3, R5 Mr. Nomula Srinivas- R4 M/s Munuga Sateesh-R6 Mr. Munuga Sateesh- R7 M/s Vrinda & Komal Agarwal- R8

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 14/2022 For Injunction IA No. 30/2022	V Nagarajan Vs ICICI Bank Ltd	Mr. R Subramanian	M/s Shivakumar & Suresh
6	Comp App (AT) (Ins) No.325/2022 Leave to Appeal IA No. 696/2022 For Direction 697/2022 For Stay IA No.698/2022 Urgent Application IA No.699/2022 To Implead IA No. 1107/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj & 3 Ors	Mr. VV Sivakumar Mr. Gautham Balaji	Mr. AG Sathyanarayana-R1 Mr. B. Dhanaraj-R4
7	Comp. App (AT) (CH) (Ins) No.300/2021 IA No. 634/2021 To dispense with IA No. 635/2021	Mr. Revi Maniyen Vs Sicagen India Ltd & Anr	Mr. EC Ramesh	Mr. S. Ravi-R1 Mr. Kaushik Naryananan- R2

8	Comp App (AT) (CH) (Ins) No.57/2022 For Condone Delay IA No. 113 /2022 For Stay IA No. 112/2022	SEW Infrastructure Limited Vs. Mr. Ashok Surana & 2 Ors	Mr. M. Naga Deepak	Mr. KVS Sharma
9	Comp App (AT) (CH) (Ins) No. 187/2022 Urgent Listing IA No.431/2022 For Directions IA No.432, 435 & 847/2022 For Stay IA No.433/2022 For Exemption IA No.434/2022	Nimmagadda Surya Pradeep Bio Tech Pvt Ltd Vs Kamineni Steel & Power India Private Limited	Mr. P Raj Kumar Jhabakh Ms.Preeti Mohan	Mr.Sivaramakrishna n
10	Comp App (AT) (CH) (Ins) No.224/2022 For Stay IA No. 481/2022 To Vacate IA No. 766/2022	Virigineni Anjaiah Vs Pridhvi Asset Reconstruction and Securitization company Ltd. & Anr	Mr. K. Ravindranath Mr. P.Pratap	Mr. Surya Teja Nalla
11	Comp App (AT) (CH) (Ins) No 329/2022 For Exemption IA No. 706/2022 Interim Injunction IA No. 707/2022	Mapletree Leather Goods Pvt. Ltd Vs Shivadutt Bannanje & 2 Ors	Mr. Mayan H Jain	Ms. Lekha Chandrasekhar- R1 Mr. Chetan Chandrashekar- R2 & R3
12	Comp App (AT) (CH) (Ins) No. 28/2023 For Condone Delay IA No. 95/2023 For Exemption IA No. 94/2023 For Stay IA No. 96/2023	Narappa Manohar Reddy & 2 Ors Vs Pankaj Srivastava, Liquidator of Sagar Power Neerukatte Pvt. Ltd.	Mr. Chandramouli Prabhakar	
13	Comp App (AT) (CH) (Ins) No. 26/2023	Avant Garde Clean Room & Engg. Solutions Pvt. Ltd. Vs HLL Biotech Ltd.	Mr. J Lenin	Ms. V Kamala Kumar
14	Comp App (AT) (CH) (Ins) No. 68/2023 For Condone Delay IA No. 248/2023 Leave to file IA No. 250/2023 To Dispense with IA No. 249/2023	Mr. Kamal Babbar Vs Mr. KN Rajkumar & 10 Ors	Ms. Rubindha	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	TA No. 91/2021 (Comp App (AT) (Ins) No. 314/2020)	Maple Tree Leather Goods Pvt Ltd Vs Savan Godiawala & 7 Ors	Mr. Pankaj Jain	Ms. Moulshree- R1 Ms. Megha Karnwal- R4 Mr. Sanyat Lodha Mr. Anant Merathia Ms.Hima Bharadwaj - R8
16	TA No.57 /2021 (Comp App (AT) (Ins) No. 460/2020)	V N Commercial Corporation Vs Srinivasan Resolution Professional & 2 Ors	Mr. Ashish Rana	Mr. Chakravarthi Srinivasan- R1 Mr. Ajmal Azzath- R2 Mr. Ravi Kumar- R3
17	TA No. 73/2021 (Comp App (AT) No. 146/2020)	Ammana Bio Pharma Ltd & Ors Vs B. R. Jayaram & Anr	Mr. Mithun Shashank Mr. Rajashekar Rao Salvaji	Mr. Y Suryanarayana- R1 Mr. Sanjib Kumar Mohanty- R2
18	Comp App (AT) (CH) (Ins) No. 270/2021 For Condone Delay IA No. 586/2021	Asset Reconstruction Company (India) Ltd Vs Manoharamma Hotel Investment Pvt Ltd WITH	M/s Ramalingam & Associates Mr. K Ramesh	Mr.Shubharanjani Ananth
19	Comp App (AT) (CH) (Ins) No. 271/2021 For Condone Delay IA No. 587/2021	Asset Reconstruction Company (India) Ltd Vs Bharani Properties and Developers Pvt Ltd	M/s Ramalingam & Associates Mr. K Ramesh	Mr. Shubharanjani Ananth
20	Comp App (AT) (CH) (Ins) No. 128/2021 To Implead IA No. 302/2021 Urgent Hearing IA No. 221/2023	V Nagarajan Resolution Professional Vs Asset Reconstruction Company (India) Ltd. & Anr WITH	Mr. R. Subramanian	Ms.Abitha Banu-R1 Mr. R. Sugumaran- R2
21	Comp App (AT) (CH) (Ins) No. 129/2021 For Stay IA No 230/2021 To Implead IA No. 301/2021 & 427/2021 For Urgent Hearing IA No. 222/2023	V Nagarajan Resolution Professional Vs Asset Reconstruction Company (India) Ltd. & Anr WITH	Mr. R. Subramanian	Ms. Abitha Banu-R1 Mr. R. Sugumaran- R2

22	Comp App (AT) (CH) (Ins) No. 130/2021 Additional docs. IA No. 429/2021 For Urgent Hearing IA No. 223/2023	V Nagarajan Resolution Professional Vs Asset Reconstruction Company (India) Ltd & Anr WITH	Mr. R. Subramanian	Ms.Abitha Banu-R1 Mr. R. Sugumaran- R2
23	Comp App (AT) (CH) (Ins) No.131/2021 To Implead IA No. 299/2021 For Additional docs. IA No.300 & 326/2021 For Direction IA No. 428/2021 Leave to file IA No. 505/2022 Urgent Hearing IA No. 997/2022, 70/2023 & 220/2023	Asset Reconstruction Company (India) Ltd Vs V Nagarajan Resolution Professional & Anr.	Mr. Srinath Sridevan	Ms.Abitha Banu-R1 Mr. R. Sugumaran- R2
24	Comp App (AT) (CH) (Ins) No. 41/2022 For Delay IA No. 85/2022, For Exemption IA. No 86/2022, For Stay IA No.87/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023 To Intervene IA No. 905/2022 To Vacate the Stay IA No. 1121/2022	Bharani Properties and Developers P Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd WITH	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
25	Comp App (AT) (CH) (Ins) No. 42/2022 For Condone Delay IA No. 88/2022, For Stay IA No.89/2022, For Exemption IA No 90/2022, For Direction IA No.194/2022, To Intervene IA No.904/2022, For Vacate the Stay IA No. 1122/2022 To Adv. Hg.	Manoharamma Hotel Investment P Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd	Mr. Adarsh Mohandas	Mr. B Dhanaraj

	IA No. 283, 965/2022 & 206/2023			
		WITH		
26	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022, For Exemption IA No. 187/2022 For Leave to file IA No.188/2022 To Intervene IA No. 906/2022 To Adv. Hg. IA No. 282, 966/2022 & 205/2023	K.Bapaiah Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
27	Comp App (AT) (CH) No.49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022	Medical Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjan Rajagopalan	Mr. Pawan Jabakh- R1- R5 Mr. K. Moorthy- R6- R8 Mr. V Mahesh, PCS- R9

As directed, the cases will be heard at 2 pm instead of 10:30 am.

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9, CGO Complex, Lodhi Road, New Delhi 110 003.

Dated: 01st April, 2023

NOTICE

It is hereby notified that NCLAT, Chennai Bench will 'Hear' cases through Virtual Mode on every Monday and Friday and from Tuesday to Thursday (3 days) cases, will be Heard on Physical Mode only. In event of any of the Member being on Leave, on a particular day, the cases will be Heard 'Virtually'.

This arrangement shall continue, except when directed either by Chairperson or Member (Judicial), Chennai Bench.

Sd/-
Hon'ble Chairperson
NCLAT, New Delhi